

I/569103/2022

कार्यालय सहायक आयुक्त सीमा शुल्क  
सी एफ एस ओ डब्ल्यू पी एल (आयात शेड)  
रामगढ़, लुधियाना  
OFFICE OF THE ASSISTANT COMMISSIONER OF  
CUSTOMS  
C.F.S. OWPL (Import Shed), Ramgarh, LUDHIANA  
टेली/.Tel.-0161-2670631: फ़ैक्स/Fax – 0161-2670485

Dated :19-04-2022

To

The Director General, Narcotics Control Bureau, Ministry of Home Affairs,  
Block No.1, Wing No. 5, R.K. Puram, New Delhi – 110066

The Director General Directorate of Revenue Intelligence, D' Block, I.P Bhawan  
I.P. Estate, New Delhi-110002

The Director General, Directorate General of Goods and Services Tax Intelligence,  
West Block VIII, Wing No. VI, 2<sup>nd</sup> Floor, R.K.Puram, New Delhi – 110066

The Commissioner, Directorate of Legal Affairs, 4<sup>th</sup> Floor Rajendra Bhawan, 210,  
Deendayal Upadhyay Marg, New Delhi-11000

The Additional Director General Directorate General of Systems, Risk Management  
Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hal, New Marine Lines,  
Mumbai-400020

All Chief commissioners, customs, Customs(Prev.), Central Excise, Central Excise  
(Audit), Service Tax, Service Tax (Audit)and LTUs.

Sir/Madam,

Sub:- Grant of Authorized Economic Operator (AEO T2) status to M/s IOL  
Chemicals and Pharmaceuticals Limited, Village Fatehgarh Channa, Mansa Road,  
Barnala(148101, Punjab – reg.

M/s IOL Chemicals and Pharmaceuticals Limited, Village Fatehgarh Channa,  
Mansa Road, Barnala (148101), Punjab has applied for AEO T-2(certification in terms of  
CBEC Circular No. 33/2016-Cus. dated 22/07/2016 as amended by Circular No. 3/2018-  
Customs dated 17/01/2018 (available on CBEC website).

A list of Board of Directors of the company M/s IOL Chemicals and  
Pharmaceuticals, Village Fatehgarh Channa, Mansa Road, Barnala(148101),Punjab is  
enclosed as Annexure 'A'.

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Further, it is also requested that details regarding below mentioned points may be intimated to the Directorate of International Customs (DIC) positively within 14 days of receipt of this letter vide post or through e-mail address diccbec.dor@gov.in and owpl.import19@gmail.com:

- (i) Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
- (ii) Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- (iii) Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under the Customs Act, 1962 (other than those mentioned in Point I & ii above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, dated of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may please be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the said circular. In case no reply is received within the aforesaid stipulated time period, it will be presumed that you have no objection in granting 'AEO' status to the applicant.

In case no comments are received within 14 days, it will be presumed that you have no objection in granting AEO status to the above applicant.

Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to the Directorate of International Customs (DIC).

Yours faithfully,

Encl : Annexure –A.

Yours faithfully,

Assistant Commissioner  
CFS-OWPL  
Customs Commissionerate Ludhiana

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Annexure –A

## (A) The Site Address of M/s IOL Chemicals and Pharmaceuticals Limited

Sl. No.	Address
1.	Village Fatehgarh Channa, Mansa Road, Barnala (148 101), Punjab

## (B) Board of Directors with Addresses of M/s.IOL Chemicals and Pharmaceuticals Limited.

S. No.	Name	Designation	Address/ Mobile No./ e- mail address of Main Directors/ Guarantor persons Directors/ Key
1	Varinder Gupta	Managing Director	E-212, Kitchlu Nagar Ludhiana
2	Vikas Gupta	Executive Director	E-212, Kitchlu Nagar Ludhiana
3	Kushal Kumar Rana	Director Works	B-13A/01176, Street No. 3, Lakhi Colony, Barnala
4	Rajender Mohan Malla	Chairman cum Independent Director	C-4/19, Safdarjung Development Area, HauzKhas, Delhi
5	Dr.Sandhya Mehta	Independent Director	2062 The Cottage, Basant Avenue Ludhiana
6	Harpal Singh	Independent Director	30-A, Beauty Avenue, Phase-III, Amritsar

Address of Sites :

1. HEAD OFFICE(LUDHIANA)

85 INDUSTRIAL ARE A, LUDHIANA-141 003 (PB)

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2. WORKS ADDRESS :VILLAGE FATEHGARH CHANNA, MANSA ROAD (TRIDENT COMPLEX)  
DISTT.BARNALA -148101 (PB)3. REGD OFFICE ADDRESS:-  
VILLAGE & POST OFFICE HANDIAYA, FATEHGARH CHANNA ROAD, BARNALA-  
148107 (PB)